CIRCULAR

This is in compliance to the directions received from Delhi Judicial Academy regarding training programme w.r.t. "ECT_13_2022 on Ecourts Programme" for Judicial Officers (all cadre) posted within Central & West District and to inform you that a training programme on "ECT_13_2022 on Ecourts Programme" has been scheduled through <u>"Hybrid Mode"</u> for the Judicial Officers (as per list attached as Annexure 'A') for 27/09/2022 and training programme schedule is as hereunder :

Training Mode	Venue	Date & Timing	
Physical	Computer Training Room, Room No. 232-A, Central Hall, Second Floor, Tis Hazari Courts, Delhi.	27/09/2022	
Online	CISCO Webex Meeting ID 25109574670 Password : 123456	(10:00 pm to 5:00 pm)	

This issues with the approval of learned Principal District & Sessions Judge (HQs) and learned Principal District & Sessions Judge (West).

(Sunil Kumar Sharma) Addl. Sessions Judge / Officer In-Charge (Computers) Tis Hazari Courts, Delhi

Dated :

2 3 SEP 2022

Ref. No. 75578-/File No. 120/THC/2022

Copy forwarded to information and necessary action to :

- 1. The Judicial Officers as per (Annexure A) with request to attend the aforesaid training programme, as per schedule.
- Dr. Aditi Chaudhary, DHJS/Ld. Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi.
- 3. The Officer In-Charge, Computer Branch, Karkardooma Courts Complex, Delhi with request to direct the concerned to share the above training schedule with the nominated Judicial Officers posted at Karkardooma Courts Complex, Delhi.
- 4. The Officer In-Charge, Computer Branch, Rohini Courts Complex, Delhi with request to direct the concerned to share the above training schedule with the nominated Judicial Officers posted at Rohini Courts Complex, Delhi.
- 5. Sh. Ankur Panghal, MM/Master Trainer, Shahdara District, KKD and Sh. Milan Goel, MM/Master Trainer, West District, THC, with request to impart training, as per schedule.
- 6. Mr. Lalit Singh, System Analyst, IT-Cell, DDC, THC, Rajeev Kumar (JA/DSA), Computer Branch, THC, and Mr. Sunil Kumar, Digitization Cell, THC, Delhi, are directed to assist the Master Trainer during training programme.
- 7. PS to the ld. Principal District & Sessions Judge (HQs) with request to place before ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- 8. PS to the Id. Principal District & Sessions Judge (HQs) with request to place before Id. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- In-Charge, Care Taking Branch, Central District, to make necessary arrangements of tea and snacks to the Master Trainer and to the staff deputed to assist Master Trainers, as per schedule.
- 10. Dealing Official (Website)/LAYERS, R&I (Central & West District) to upload the copy of this Circular along with Annexure-A on the official website.
- 11. Office / Guard File.

(Sunil Kumar Sharma) Addl. Sessions Judge / Officer In-Charge (Computers)

Annexure - A

Nomination List for

Computer Skill Enhancement Programme – Level I & II

(ECT_13_2022)

SI.	Name of Officer	Present Posting	Civil/Police	Place of
No.			District	Posting
1.	Sh. Rakesh Pandit	ADJ	Central	THC
2.	Sh. Atul Krishna Agrawal	ASJ (Special Fast	Central	THC
		Track Court)		
3.	Ms. Shilpi Jain	ASJ	Central	THC
		(FTSC)(POSCO)		
4.	Sh. Rajesh Malik	ADJ	Central	THC
5.	Ms. Charu Aggarwal	Judge, Family Court	West	THC
6	Sh. Vishal Singh	ADJ	West	THC
7	Ms. Shivali Sharma	ASJ	West	THC
8.	Sh. Pawan Singh Rajawat	ADJ	West	THC
9	Sh. Balwinder Singh	SCJ-cum-RC	Central	THC
10.	Ms. Divya Malhotra	ARC	Central	THC
11.	Ms. Richika Tyagi	MM (Virtual Traffic	Central	THC
		Court)		
12.	Sh. Anuj Kumar Singh	JSCC-cum-ASCJ-	Central	THC
		cum-GJ		
13.	Ms. Neha Kheria	MM (Mahila Court)	Central	THC

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